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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 2641/1997

New Delhi this the 7th day of November, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

K. K. Bhatnagar  
S/O Late Shyam Lal,  
R/O E-54, Sector-20,  
NOIDA.

... Applicant

( By Shri D. N. Goburdhan, Advocate )

-Versus-

1. Union of India through  
Secretary, Ministry of  
Information & Broadcasting,  
Shastri Bhawan,  
New Delhi. ... Respondents
2. Ministry of Information &  
Broadcasting through its  
Director (Photo Division),  
Soochana Bhawan, CGO Complex,  
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

Heard the learned counsel for the applicant on  
admission.

2. According to the learned counsel, the  
applicant was put under suspension with effect from  
17.10.1967 because of initiation of some criminal  
proceedings against him. After expiry of a period of  
about 29 years, the criminal trial culminated in  
acquittal of the applicant by order dated 17.10.1996.  
The applicant thereafter filed representation for  
payment of salary and/or fixation of his  
post-retirement benefits in accordance with law as by  
the time the trial was over, he had attained the age

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of superannuation. The learned counsel submits that the respondents have not decided the representation and reminders sent by him nor given any reply in that regard.

3. Under the circumstances, we are of the view that this application can be disposed of at the admission stage itself by directing the respondents to decide the representations dated 9.10.1996 and 11.4.1997 within a period of four months from the date of receipt of a copy of this order. In the meanwhile, we also direct the applicant to furnish copies of the said representations dated 9.10.1996 and 11.4.1997 within a week from today so as to avoid any delay in the disposal of the representations on the ground that they are misplaced or not received.

4. Accordingly, this O.A. is hereby finally disposed of at the admission stage itself.



( K. M. Agarwal )  
Chairman



( S. P. Biswas )  
Member (A)

/as/